	(F	ilina under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	10	297084631.5	10	297084631.5	2.17	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	8	3528386738.43	8	3528386738.43	25.76	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	46	6567311588.68	46	6567311588.68	47.94	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	143	347551898.12	130	302144529.45	2.21	0	45407368.67	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	13	2270018890	10	1580269333	11.54	575140827	114608730	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	112	2272853307.45	89	1423470282.31	10.39	0	849383025.13	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
	Total	332	15283207054.180 002	293	13698667103.37	100.00	575140827	1009399123.8	0	

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